

THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-87/1998/6540/A

From :- Smti Jayashree Bora,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Tridib Kumar Bhattacharjee,
Member, MACT,
Barpeta.

Dated Guwahati, the 9th August, 2024.

Sub:- **Casual leave.**

Ref:- Your letter No. MACT (B) 1353 Dated the 29th day of July, 2024.

Sir,

With reference to the above, I am directed to inform you that your prayer for **one day casual leave on 29.07.2024, along with station leave from the morning of 29.07.2024 till the morning of 30.07.2024**, has been granted. The District & Sessions Judge, Barpeta, and in his absence, the next senior most Judicial Officer available at the station shall remain in charge of your Court and Office in your absence.

Yours faithfully,


JT. REGISTRAR (VIGILANCE)

Memo No.HC.VII-87/1998/6541-6542/A, dated

Copy to:

1. The District & Sessions Judge, Barpeta.
2. The Project Manager, Gauhati High Court.


JT. REGISTRAR (VIGILANCE)

